

1. NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING RELATING TO WOMEN AS ON 01/08/2020 TO 31/08/2020

| OPENING BALANCE | INSTITUTION | DISPOSAL | PENDING |
|-----------------|-------------|----------|---------|
| 17 | -- | 02 | 15 |

2. NUMBER OF CASES INSTITUTED DISPOSAL AND PENDING RELATING TO JUVENILE AS ON 01/08/2020 TO 31/08/2020

| OPENING BALANCE | INSTITUTION | DISPOSAL | PENDING |
|-----------------|-------------|----------|---------|
| - | - | - | - |

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/08/2020 TO 31/08/2020

| OPENING BALANCE | INSTITUTION | DISPOSAL | PENDING |
|-----------------|-------------|----------|---------|
| 04 | -- | -- | 04 |

Verified by:

21/09/2020
Kamal Pd. Chhetri
DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok